

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

IN

ORIGINAL APPLICATION NO. 129 OF 2024

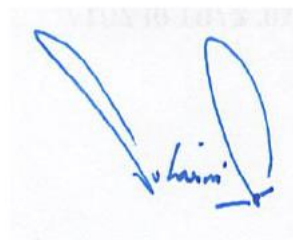
**IN THE MATTER OF:**

NEWS ITEM TITLED “FOREST LAND FIVE TIMES DELHI’S GEOGRAPHICAL AREA UNDER ENCROACHMENT GOVT. DATA SHOWS” APPEARING IN DECCAN HERALD DATED 05.01.2024

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THROUGH



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Date : 24.04.2026

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DETAILS OF ENCROACHMENT OF FORESTS (IN HECTARES)STATES/UTs WHICH HAVE SUBMITTED INFORMATION IN THE PRESCRIBED FORMAT AFTER THE LAST ORDER DATED 02.02.2026

Sr. No.	State/UT	Total Forest Cover	Details of Encroachment					Total Encroachment Upto March 2024	Action Taken for Removal of Encroachment Year wise	Percentage loss of forest as on March 2024
			Protected Forest	Reserve Forest	Deemed Forest	Sanctuaries and protected areas	Any other type of forest			
1.	Nagaland	12,16,847	NIL	NIL	NIL	Intanki National Park – 1340 Ha.	Purchased Land 935.606 Ha.	2275.606 Ha.	1. With reference to the encroachment in Intanki National Park in Peren, The land exchange program between Beisumpuikum village (encroached village) and the Forest Department could not take place due to the land ownership issue. The	0.19%

								<p>matter is pending at the Government level for final resolution.</p> <p>2. With reference to the encroachment in Phek Division, 674.9 Ha was purchased in 1974, 1976 &amp; 1989. There is a dispute over an area of 123.632 Ha. As excess area was handed over to the Department as per resurvey conducted on 26th March 1987 by WPD. The matter is under negotiation for settlement.</p>	
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									the respective Courts	
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STATUS OF REMAINING STATES:

Sr. No.	States and Union Territories which have Submitted a Complete Report in the Prescribed Format	States/Union Territories which are yet to submit a complete report in the prescribed format
1.	Andaman & Nicobar Islands	Bihar
2.	Assam	Telangana
3.	Arunachal Pradesh	Ladakh
4.	Andhra Pradesh	West Bengal
5.	Chandigarh	New Delhi
6.	Chhattisgarh	Rajasthan
7.	Dadara Nagar & Daman & Diu	
8.	Gujarat	
9.	Goa	
10.	Karnataka	
11.	Kerala	

12.	Lakshadweep	
13.	Maharashtra	
14.	Odisha	
15.	Puducherry	
16.	Punjab	
17.	Tamil Nadu	
18.	Tripura	
19.	Uttarakhand	
20.	Uttar Pradesh	
21.	Jharkhand	
22.	Sikkim	
23.	Madhya Pradesh	
24.	Mizoram	
25.	Manipur	

26.	Haryana	
27.	Jammu and Kashmir	
28.	Meghalaya	
29.	Himachal Pradesh	
30.	Nagaland	

Note: In compliance with the order of the Hon'ble Tribunal dated 19.04.2024, the answering Respondent vide letter dated 27.11.2025 convened meeting with remaining States/UTs to provide details of encroachment of forests. The request was further followed up with email dated 04.12.2025 and subsequent reminder dated 22.01.2026, 27.01.2026, 28.01.2026 and 16.03.2026 to furnish the information in tabulated form as mentioned in the Hon'ble Tribunal's order dated 19.04.2024. Further, it is to inform that, the information received by the State of Bihar, Rajasthan and Telangana found not in order as per the direction of the NGT.